Mr. Deputy-Speaker: Why these comments? He makes a hypothesis which is not accepted on the other side.

Shri S. M. Banerjee: This is a compliment.

Mr. Deputy-Speaker: He should come straight to the question.

An Hon. Member: It should be 'walking encyclopaedia.'

Mr. Deputy-Speaker: During the question hour, compliments need not be paid. We have to elicit information. The question should be quick and brief and the answer prompt.

Shri S. M. Banerjee: The hon. Deputy Minister has said that unions which deserve recognition get recognition. May I know the definition of the word 'deserve'?

Mr. Deputy-Speaker: Definition is not to be got here.

Shri Tangamani: May I know whether Government have given up this policy of bringing forward legislation for recognition of trade unions as formulated in the labour policy of the Second Plan? Will at least a directive be issued to State Governments to bring forward such legislation?

Shri Abid Ali: Some States have got Acts through which recognition is secured by the unions deserving recognition. As I have said earlier, a very large number of trade unions is recognised for all practical purposes. At present, as I have indicated earlier, there is no intention of bringing in legislation for this purpose.

Anti-Sea Erosion Work in Kerala

*1139. Shri Kodiyan: Will the Minister of Planning be pleased to state:

- (a) the progress made so far in the anti-sea erosion work in Kerala;
- (b) the total expenditure so far incurred in this regard; and

(c) the nature and extent of financial aid given by the Centre to the Kerala State since the work began?

The Parliamentary Secretary to the Minister of Labour and Employment and Planning (Shri L. N. Mishra): (a) Construction of one mile of experimental sea wall with groynes near Cochin Harbour was completed by 1956-57. Work on 6 miles of sea walls in Trichur and other districts is in progress and a length of 4 miles is nearing completion.

- (b) The expenditure incurred during the first Plan was Rs. 9-17 lakhs. Under the Second Plan the expenditure incurred upto January, 1958. was reported to be about Rs. 37 lakhs.
- (c) Assistance amounting to about Rs. 9 lakhs was given during the first Plan. During the Second Plan the scheme is eligible for assistance within the allotment available each year for loans for miscellaneous development schemes.

Shri Kodiyan: What was the nature of the financial assistance sought by the Kerala State to implement this work?

Shri L. N. Mishra: From a recent communication from the Kerala Government, we find that they want 200 miles of sea walls, and each mile of wall costs about Rs. 10 lakhs. Originally the Plan provision was Rs. 258 lakhs; it has been reduced to Rs. 185 lakhs.

Shri Kodiyan: May I know whether the Kerala Government has submitted any new scheme to extend the antierosion work now carried on in selected parts of the coast to other affected areas along the rest of the coastline?

The Deputy Minister of Planning (Shri S. N. Mishra): The reply given was with reference to the new scheme which is a larger scheme.

Shri V. P. Nayar: The hon. Parliamentary Secretary has said that one mile of sea wall has been constructed for experimental purposes. May I

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know whether, with particular reference to sea erosion in Kerala, any research has been carried out to find out the best possible way of preventing the continuous onslaught of waves on the coast?

Shri L. N. Mishra: I require notice.

Shri Ranga: Are Government aware of the same difficulty being met with on the east coast, especially in Orissa and northern part of Andhra Srikakulam district? If so, have Government any proposals to start similar experiments on the east coast also?

Shri L. N. Mishra: There must be some programme, but it is better the question is addressed to the Ministry of the Irrigation and Power.

Export of Iron Ore

*1140. Shr! Heda: Will the Minister of Commerce and Industry be pleased to state:

- (a) the quantity of iron ore the State Trading Corporation of India (Private) Ltd. contracted to export during the period from July, 1957 to June, 1958;
- (b) the quantity that has been already exported; and
- (c) whether the State Trading Corporation is ahead of schedule?

The Minister of Commerce (Shri Kanungo): (a) The total quantity contracted to be exported by the State Trading Corporation during the period from July, 1957 to June, 1958 is 23.43,980 tons.

- (b) A quantity of 10,71,973 tons has already been exported upto the end of January, 1958.
- (c) No, Sir. The State Trading Corporation, however, is keeping upto the agreed schedule.

Shri Heda: How does the State Trading Corporation get supplies? Does it buy through the association of miners or through individual miners? Shri Kanungo: The State Trading Corporation buys its supplies from miners and shippers and traders, wherever they are conveniently available.

Shri Heda: My question was whether it bought through the association or directly from individual miners?

Shri Kanungo: It buys from associations preferably, where there are associations, and from individual miners and shippers wherever the rates are convenient.

Shri Achar: May I know to which countries the ore is exported? Is Italy also included therein?

Shri Kanungo: Yes, Italy is included

Shri Vishwanatha Reddy: In view of the fact the State Trading Corporation is obliged to export a large portion of these 23 lakh tons of iron ore from minor ports particularly in the west coast, may I know what coordination, if any, there is with the Ministry of Transport in order to develop these minor ports on the one hand, and the State Governments which have got to develop the roads, on the other?

Shri Kanungo: Constant consultations go on and there is a representative of the Transport Ministry, and of the Railway Ministry, on the Board.

Shri Panigrahi: May I know what amount has been invested in the Orissa Mining Corporation by the Government of India, and what amount of export has been done through the Orissa Mining Corporation so far as iron ore is concerned?

Shri Kanungo: The question may conveniently be asked of the Ministry of Mines and Oil.

Shri Gajendra Prasad Sinha: Recently, there was a fresh agreement with Japan for the export of iron ore. May I know whether some agreement has been made for the export of low content iron ore?